NATIONAL COMPANY®AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 73/BB/ 2017	-	For hearing	230/ 232	Accord Software & Systems Pvt. Ltd. & 2 Others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1) Shreyal. A 9036118414

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for UCIB Associates

2) Sinchana. M.R.

ROC/RD

ORDER

Counsel for Petitioner is present. He has filed memo with annexures. Smt. MR Sinchana, Standing Counsel for ROC filed memo of appearance for ROC and RD. No response from IT Department. Standing Counsel for ROC informed that ROC has already filed report in the Registry. Registry to verify and put up. She requested time to file report on behalf of RD. Time granted till 05.02.2018. Post it on 05.02.2018.

Member (T)

Member (J)